

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 17.03.2026

NOTICE

Please take notice that the following matter listed in the Court – III on 17.03.2026 was not taken up. The next date of Hearing in the matter is **24.03.2026**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1861 of 2024 Part Heard	Anubhav Agarwal & Anr. Vs. Omkara Assets Reconstruction Pvt. Ltd., (acting as trustee of India Resurgence ARC Trust II) & Anr.	G.Aniruth Purusothaman	Sumant Batra Sarathak Bhandari Akshay Puri- R1 Saksham Thareja Ashish Verma

By order of Hon'ble Chairperson

-Sd/-

Registrar (I/c)